

The Government do not consider it necessary to convert NDMC into an body.

Major Fire Accidents in Delhi

1630. SHRI J. S. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the major fire accidents which occurred in Delhi during the period 1 July, 1982 to 30 June, 1983;

(b) whether in each case the cause of fire could be established;

(c) whether in view of growing incidents of this type, Government propose to review the strength and other facilities available to the men engaged in the fire fighting work ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a)

There were three major fire accidents in Delhi during the period from 1 July, 1982 to 30th June, 1983. One fire accident took place on the 19th September, 1982 in the area of Dargha Faizh Hasan near Andha Mahavidyalaya, Panchkuin Road, New Delhi. The second fire accident took place on 15.5.83 in L.P. Gas Plant of Indian Oil Corporation at Shakurbasti and the third one took place in Gopala Towers, Rajendra Place on 6.6.83.

(b) Yes, Sir.

(c) and (d) The Delhi Fire Service is at present functioning under the control of the Municipal Corporation of Delhi. It is proposed to take over the Delhi Fire Service from the MCD and put it under the control of the Delhi Administration with a view to re-organising and streamlining it into a modern, well equipped, fully trained and efficient fire service. The proposal is at present under consideration with the Central Government.

Steps to Check Brain Drain

1631. SHRI ABDUL RASHID KABULI : Will the PRIME MINISTER be pleased to state :

(a) the action being envisaged to stop the brain drain from the country to the developed nations ; and

(b) measures afoot to absorb the willing technocrats and scientists willing to serve the country ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE & TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) and (b) Measures taken to generate increased opportunities for scientists and technologists to work in India include-substantial increase in outlay under the plan for science and technology, intensification of research in high priority areas, schemes to encourage young scientists, incentives to promote in-house R&D in industry, promotion of and support to indigenous technology, promotion of gainful self-employment, funding of research projects in academic and research institutions by the University Grants Commission and various other government departments and agencies, grant of fellowships and associateships, temporary placement of scientists under the Scheme of Scientists Pool, temporary assignment given to Scientists settled abroad under the Scheme "Transfer of Know-how through Expatriate Nationals (TOKEN)", creation of supernumerary posts in some of the departments and laboratories, opportunities for Indian scientists settled abroad to work in India under bilateral agreements of co-operation in Science and Technology and collection of information about Indian scientists working abroad with a view to making use of their expertise whenever needed.

Misses of Grants in Aid by Bogus Tribal Welfare Organisations

1632. SHRI SOMIBHAI DAMOR : Will the Minister of HOME AFFAIRS be pleased to state :